## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 25/(MAH)/2017 M.A No. 91/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Mr. Pratik Vira & Anr.

V/s.

M/s. Sun-N-Shine Entertainers Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(1) Nardim Chilfed for paralini
ilb. M. Humranwali Petitioners

2) Rabul Seinha function,
Ilb DSK legal function,
Atul Bharani
Kashyap Hulta
1/6 Subir Krimer for Respondent
NOS. 14 8 15

## ORDER MA 91/2017 IN CP 25/241-244/NCLT/MB/MAH/2017

Both the parties are present.

At request of both the parties, list this matter on 29.9.2017.

Sd/-

V. NALLAŞENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)